

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 91 of 2014**

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**

**Appeal Nos. 100,115,116,134 of 2014**

**Appeal No. 133 of 2014 & IA No. 234 of 2014**

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Appeal No. 124 of 2014**

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Dated: 11<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 91 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay  
Bajjal for R-1

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Uttar Haryana Bijli Vitran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,  
Mr. Avinash Menon  
Ms. Anushree Bardhan and  
Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay  
Bajjal for R-1

**Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Mr. Avinash Menon Ms. Anushree Bardhan and Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal for R-1  
 Mr. Kapil Sibal, Mr. Prashant Kumar, Mr. Pranav Vyas, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Ms. Kirat Nagra, Mr. Prashant Kumar, Ms. Pallavi Garg, Mr. Shantanu Singh Mr. Gaurav Dudeja, Mr. Malav Deliwala  
 For Adani Power

**Appeal No. 100 of 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
 Ms. Mandakini Ghosh

Counsel for the Respondent(s) : -

**Appeal No. 115 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
 Mr. Smir Malick

Counsel for the Respondent(s) :

**Appeal No. 116 of 2014**

**Gujarat Urja Vikas Nigam Ltd.** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
 Mr. Smir Malick

Counsel for the Respondent(s) : Mr. Kapil Sibal, Mr. Prashant Kumar,  
 Mr. Pranav Vyas, Mr. Buddy  
 Ranganadhan, Ms. Poonam Verma,  
 Ms. Kirat Nagra, Mr. Prashant Kumar,  
 Ms. Pallavi Garg, Mr. Shantanu Singh  
 Mr. Gaurav Dudeja, Mr. Malav Deliwala  
 For Adani Power

**Appeal No. 134 of 2014**

**Prayas Energy Group** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and  
 Ms. Pallavi Garg for R-2

**Appeal No. 133 of 2014 & IA-234 of 2014**

**Prayas Energy Group** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and  
 Ms. Pallavi Garg for R-2

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd.** .... **Appellant(s)**  
 (Jointly through Haryana Power Purchase centre)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Mr. Avinash  
 Menon, Ms. Anushree Bardhan,

Ms. Poorva Saigal, Mr. Vaibhav Tyagi  
and Mr. Apporve Karol

Counsel for the Respondent(s) : Mr. Kapil Sibal, Mr. Prashant Kumar,  
Mr. Pranav Vyas, Mr. Buddy  
Ranganadhan, Ms. Poonam Verma,  
Ms. Kirat Nagra, Mr. Prashant Kumar,  
Ms. Pallavi Garg, Mr. Shantanu Singh  
Mr. Gaurav Dudeja, Mr. Malav Deliwala  
For Adani Power

Mr. Nikhil Nayaar and Mr. Dhananjay  
Bhajjal for R-1

Ms. Swapna Seshadri R-3

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,  
Ms. Anushree Bardhan, Mr. Poorva  
Saigal, Mr. Vaibhav Tyagi and  
Mr Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay  
Bajjal for R-1

Mr. Samir Malik for MSEDCL

**Appeal No. 124 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
Mr. Dhanjay Bajjal for R-1

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Energy Watchdog & Anr.****.... Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Vyas &  
Mr. Somnath Shukla for R-2  
Mr. Nikhil Nayyar and  
Mr. Dhanjay Baijal for R-1

Mr. Kirat Nagra, Mr. Pranav Vyas  
and Ms. Pallavi Garg for  
R-2

**Appeal No. 139 of 2014 & IA No. 238 of 2014****Maharashtra State Electricity Distribution Co. Ltd.****.... Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
Mr. Smir Malick

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
Mr. Dhanjay Baijal for R-1

**Appeal No. 44 of 2014 & IA No. 65 of 2014****Dakshin Haryana Bijli Vitran Ltd. & Ors.****.... Appellant(s)****Versus****GMR-Karalanga Energy Ltd. & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr.G. Umapathy and Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur and Mr. Rohit Venkat  
for R-1  
Mr. Prashant Mathur,  
Mr. Rajiv Bhardwaj and Mr. Ravi Kishor  
for R-3  
Mr. K. S. Dhingra for R-5

**Appeal No. 74 of 2014 & IA No. 143 of 2014****Gridco Ltd.****.... Appellant(s)****Versus****GMR-Karalanga Energy Ltd. & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6  
Mr. Amit Kapur  
Mr. Rohit Venkat

**ORDER**

It is now reported by the learned counsel for both the parties that the Appeal against Order of dismissal of the Application for condonation of delay in I. A. No. 380 of 2014 in DFR No. 2355 of 2014 in respect of Adani Power has been heard before the Hon'ble Supreme Court today and the Hon'ble Supreme Court has stayed the proceedings in this Appeal, pending before this Tribunal.

Hence, post this matter on 28/11/14 for reporting further development.

**(Rakesh Nath)**  
**Technical Member**

**( Justice M. Karpaga Vinayagam )**  
**Chairperson**

*Js/jps*